

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 853 of 2019

IN THE MATTER OF:

Gursharan Singh

....Appellant

Vs.

The State Trading Corporation of India Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Nikhil Nayyer, Sr. Advocate with Mr. Naveen Kumar Chaudhary, Mr. Divyanshu and Mr. Prabhat Kumar, Advocates

**For Respondents: Mr. Akash Srivastava and Mr. Devinder Arora, Advocate for RP
Dr. Maurya Vijay Chandra, Advocate**

O R D E R

08.01.2020: At request of both the sides the matter is adjourned to **24th January, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[KanthiNarahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md